

Contested Commercial Cases disposed during the month of October, 2023

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/52/2022	2022	Simoco Telecommunicatio ns South Asia Limited Vs Kerala State Electronics Development Corporation Limited	Bipasha Mukherjee	13-12-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	04-10-2023	295	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/33/2021	2021	Steel Authority of India Limited Vs TLT Engineering India Private Limited	Susandip Pathak	24-12-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	09-10-2023	654	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 34
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	title Execution/6/2022	2022	Tilak Shankar Mazumder Vs Central Bank of India	Khagendra Nath Jana	23-09-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	10-10-2023	382	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 21 & 11
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/17/2022	2022	Divine Alloys And Power Co. Ltd. Vs Punjab National Bank	Neelina Chatterjee	02-04-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	11-10-2023	557	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/11/2022	2022	Unique Security Organization Vs M/s Rajprotim Supply Chain Solutions Limited	Sumit Biswas	25-02-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	13-10-2023	595	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151

6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram												
7	Commercial Court at Asansol	Paschim Bardhaman	Arbitration Exe./1/2022	2023	Fluidtech Equipment Pvt Ltd Vs Steel Authority	Abhisek Mukherjee V/S Indrajit Mukherjee	07-07-2022	NO	04-10-2023	454 days	Contested	NO	NO	Arbtraton & Concilaton Act, U/sec- 34
8	Commercial Court at Asansol	Paschim Bardhaman	Arbitration Exe./1/2023	2023	Proprietor Vs Steel Authority of India Ltd	Milan Kumar Bandyopadhyay V/S Pijush Kanti Das	20-01-2023	NO	06-10-2023	259 days	Contested	NO	NO	Arbtraton & Concilaton Act, U/sec- 34
9	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/12/2023	2023	ISPAT DAMODAR PRIVATE LIMITED Vs Carbon	Manipadma Banerjee V/S Anunoy Basu	26-07-2023	YES	16-10-2023	82 days	Contested	NO	NO	Arbtraton & Concilaton Act, U/sec- 9
10	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/13/2023		Sonic Thermal Private Limited Vs Carbon Resources	Manipadma Banerjee V/S Anunoy Basu	26-07-2023	YES	16-10-2023	82 days	Contested	NO	NO	Arbtraton & Concilaton Act, U/sec- 9
11	Commercial Court at Asansol	Paschim Bardhaman	Money Suit/14/2022	2023	Prasanta sahana Vs The Executive Engineer,Bankura	Kunal Kanti Ghosh vs Sisir Kumar Mukherjee	20-05-2022	NO	17-10-2023	515 days	Contested	NO	NO	Code of Cvl Procudure, u/sec- 9
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case-77	2022	INTERMINABLE COMMODITY MANAGEMENT (INDIA) PVT. LTD	DIPAK KUMAR MUKHOPADHYAY	31.10.2022	No	12.10.2023	265 Days	Contested	Nil	Nil	Sec-9
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit-10	2022	THE NATIONAL SEEDS CORPORATION LIMITED	ANEENDYA A CHAKRABORTY	07.06.2022	No	17.10.2023	378 Days	Contested	Nil	Nil	Sec-34
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case-53	2023	M/s Megapix Niketan Private Limited Vs	Arup Nath	14.07.2023	No	18.10.2023	72 Days	Contested	Nil	Nil	Sec -9
15	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Money Suit-38	2023	BIRENDRA BHAGAT Vs ARCH INFRA PROPERTIES PRIVATE LIMITED	ADITYA KONADIA	24.08.2022	No	18.10.2023	319 Days	Contested	Nil	Nil	Sec-34
16	Commercial Court at Siliguri	Darjeeling	Commercial suit 02/23	Jul-05	Dromos Engineers Vs. M/s Gargo traders	Jyotishka panja	18th OCT2023		19th OCT 2023		dismissed			